



2026:AHC:41515-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD
CRIMINAL MISC. WRIT PETITION No. - 1162 of 2026

Mainaz Bano

.....Petitioner(s)

Versus

State Of U.P. And 5 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Hriday Narayan Pandey, Mo Maksud Alam, Rajesh Kumar Yadav, Tabrez Ahmad
Counsel for Respondent(s)	:	G.A.

Court No. - 45

HON'BLE RAJIV GUPTA, J.
HON'BLE ACHAL SACHDEV, J.

1. Heard Shri Utkarsh, Advocate holding brief of Shri Tabrez Ahmad, learned counsel for the petitioner, learned A.G.A. for the State and perused the record.
2. At the very outset, learned counsel for the petitioner has made a statement at the Bar that he does not want to press this writ petition and seeks to withdraw it.
3. Learned A.G.A. is having no objection.
4. In view of the statement made, this writ petition is **dismissed** as withdrawn.

February 24, 2026
Zafar

(Achal Sachdev,J.) (Rajiv Gupta,J.)